



E. BHIMA RAO,
PRINCIPAL DISTRICT JUDGE

PRL. DISTRICT COURT, ELURU
DATE: 31.08.2021

To

The President,
Bar Association, ELURU,
West Godavari District.

Sir,

Sub:-LAW OFFICERS – West Godavari District – Appointment of Public Prosecutor for the Prl. District and Sessions Judge’s Court, Eluru – Fresh panel of names of Advocates - Request to communicate the same to all the members of Bar Association and submit the applications received from the eligible candidates – Regarding.

Ref:- Letter in ROC No.C2/e-17215181/2019, dated 21.08.2021 from the Collector and District Magistrate, West Godavari, Eluru..

I am to state that the Collector and District Magistrate, West Godavari, Eluru, in the reference cited above, requested to send the fresh panel of Advocates, for filling up of the post of Public Prosecutor, for the Court of Principal District and Sessions Court, Eluru.

In view of the letter addressed by the District Collector, West Godavari, Eluru, you are requested to communicate the same to all the Members of Bar Association and submit the applications, consisting of OC, BC, SC, ST and Women Category, as per G.O.Ms.No.187, dated 06.12.2000 together with the **attested copies** of following documents along with Bio-data and turnover of volume of work, received from the eligible candidates, to the Principal District Court, West Godavari, Eluru **by 21.09.2021.**

1. Educational Qualification Certificates.
2. Proof of Date of Birth (i.e., SSC marks list).
3. Bar enrollment certificate and Experience certificate.
4. Turnover of volume of Work.
5. Caste certificate.

I am to further state that if no candidate is available / applied under any of the above categories, a letter may be submitted to that effect.


Yours faithfully,

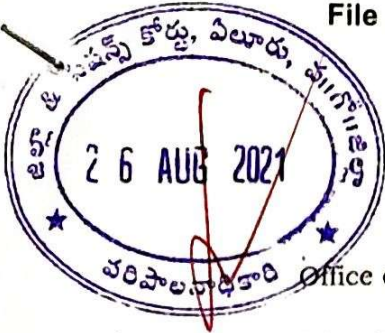
Encl:
Copy of Letter.

Copy to:

The Notice Board, District Court, West Godavari, Eluru.

The Incharge System Officer, with a direction to place the same in District Court Website.


PRL. DISTRICT JUDGE, 31/8
W.G., ELURU.



GOVERNMENT OF ANDHRA PRADESH
Revenue Department

Office of the Collector & District Magistrate, West Godavari, Eluru

R-6986
26/8/21

Roc.No.C2/e-1721581/2019

Dt: 21/08/2021

From
Kartikeya Misra, I.A.S.,
Collector & District Magistrate,
West Godavari, Eluru.

To
The Principal District Judge,
West Godavari,
District Court Compound,
Ameenapeta, Eluru-6

Sir,

Sub: Law Officers-West Godavari - Appointment of Public
Prosecutor for the Court of Principal District and Sessions
Court, Eluru - Fresh Panel of Advocates called for - Reg.

Ref: Memo No.1142163/Courts.A/A1/2020, dt:04.08.2021 of
the Principal Secretary to Government, Home (Courts.A)
Department, Government of A.P. Vijayawada.

I invite attention to the reference cited, wherein the Principal
Secretary to Government, Home (Courts. A) Department, Government of A.P.
Vijayawada, has stated that, the Government issued instructions to call for
panel of Advocates for the Posts of Public Prosecutors for the Court of
Principal District and Sessions Court, Eluru, duly following the instructions
issued in G.O.Ms.No.187, Law (L) department, dated 06.12.2000.

In view of the above, it is requested to send the fresh panel of
advocates for appointment of Public Prosecutor for the Court of Principal
District and Sessions Court, Eluru to this office immediately, so as enable
to send the same to the Government for taking necessary action.

Encl: As above.

Yours faithfully,
Vuchula David Raju
For Collector,
West Godavari, Eluru.

Since this document is digitally signed, no physical signature required

సంబంధిత ఉద్యోగి వెంటనే
పరిశీలించి తగు చర్య
తీసుకోగలరు
VCD జిల్లా జడ్జి

Signed by Vuchula David
Raju
Date: 21-08-2021 11:55:41
Reason: Approved

LECTORS TAPPAL
7068/2021/TAPPAL-COLLECTORATE-WGO
Un Regd.No.

DL. 17 AUG 2021

GOVERNMENT OF ANDHRA PRADESH
HOME (COURTS.A) DEPARTMENT

To be Circulated before

Remarks MEMO NO. 1142163/Courts..A/A1/2020

DATED:04-08-2021

Sub: Law Officers — W.G. District — Appointment of Additional Public Prosecutor for the Court of Principal District and Sessions Court, Eluru - Panel of Names of Advocates – Fresh panel of Advocates called for.

- Ref: 1. From the Collector & District Magistrate, West Godavari District, Eluru, Roc No.C2/e-1721581(9)/2019, Dt: 16.03.2020.
2. Govt.Memo.No.1142163/Courts.A/A1/2020, dt:09.04.2021
3. From the Collector & District Magistrate, W.G. District, Eluru, Lr.Roc.No.C2/e-1721581/2019, dt:25.06.2021

The attention of the Collector & District Magistrate, West Godavari, Eluru is invited to the reference 3rd cited. He is requested to furnish a fresh panel of Advocates for appointment of Public Prosecutor for the Court of Principal District and Sessions Court, Eluru, duly following the instructions issued in G.O.Ms.No.187, Law (L) department, dated 06-12-2000.

KUMAR VISHWAJEET
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Collector & District Magistrate, West Godavari, Eluru.
SF/SC.

//FORWARDED::BY ORDER//

SECTION OFFICER

JC R/DRO
Immediate
H